NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/80/2017

NAME OF THE PETITIONER

: I GEN POWER SYSTEM PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rep. Counsel for Respondent J. L

ORDER

Counsel for the petitioner present. Representing counsel for the respondent present. At request of both sides time is enlarged. Put up on 19.12.2017.

sd-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- sdr (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)